

**Customs, Excise & Service Tax Appellate Tribunal
West Zonal Bench At Ahmedabad**

REGIONAL BENCH- COURT NO. 3

Customs Appeal No. 252 of 2012-DB

(Arising out of OIA-77-78/COMMR-A-/JMN/2012 Dated- 27/08/2012 passed Commissioner of CUSTOMS-JAMNAGAR(PREV))

Vihar Shipping Agency Pvt Ltd
G-13, Sahjanand Complex, Ghogha Road,
Bhavnagar, Gujarat

.....Appellant

VERSUS

C.C.-Jamnagar(prev)
Sharda House...Bedi Bandar Road,
Opp. Panchavati, Jamnagar, Gujarat

.....Respondent

**WITH
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APPEARANCE:

None appeared for the Appellant
Shri. Vijay G Iyengar, Assistant Commissioner (AR) for the Respondent

**CORAM: HON'BLE MR. RAJU, MEMBER (TECHNICAL)
HON'BLE MR. SOMESH ARORA MEMBER (JUDICIAL)**

Final Order No. A/ 10477-10478 /2023

DATE OF HEARING: 06.03.2023
DATE OF DECISION:06.03.2023

Raju

The matter has been listed on 26.08.2022,23.09.2022, 21.11.2022 & 11.01.2023, but no one appeared. A notice was served through the office of AR for hearing today still no one has appeared to represent the appellant. In terms of Rule 20 of CESTAT procedural Rule, 1982, the appeals are dismissed for non- prosecution. The appellant has liberty to approach this

Tribunal with sufficient ground if they wish to pursue their appeal by filing suitable application.

(Dictated and Pronounced in the open court)

(RAJU)
MEMBER (TECHNICAL)

(SOMESH ARORA)
MEMBER (JUDICIAL)

PRACHI